

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1919
ANSWERED ON:05.12.2006
FENCING ALONG INDO BANGLADESH BORDER
Saradgi Shri Iqbal Ahmed

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether some stretch on the international border with Bangladesh faces certain problems as some habitations are close to it and hampering erection of fencing;
- (b) if so, whether India and Bangladesh are working out some deals in this regard;
- (c) if so, whether a joint border working group on boundary management has submitted its report;
- (d) if so, the details thereof; and
- (e) the steps being taken to implement such recommendations?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a) & (b): To check infiltration and other illegal cross border activities, the Govt. of India has decided to erect border fence along Indo-Bangladesh border. The fence is now erected at a distance of 150 yards or more from the international border. However, because of habitation and topographical constraints, the alignment of fence is fixed within 150 yards in some patches. However, BDR has been objecting to the erection of fence within 150 yards from the international border. The matter has been taken up with the Government of Bangladesh through diplomatic channel and in various meetings viz., Home Secretary Level Talks, Director General, BSF-Director General, Bangladesh Rifles (BDR) level talks etc. However, the Govt. of Bangladesh has not responded favourably.

(c) to (e): No Sir. No such group has been formed.